

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3553

ANSWERED ON:19.08.2003

DELHI POLICE

ABDUL RASHID SHAHEEN;BIR SING MAHATO;MANIKRAO HODLYA GAVIT;SHIVRAJ SINGH CHOUHAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi Police has been geared up to make force more people friendly;
- (b) if so, the measures devised for the purpose; and
- (c) the steps devised to control corruption/crime within the force?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a): Yes, Sir.

(b): The Community Policing Scheme has been in operation in Delhi for last several years. However, in February, 2001, Delhi Police launched a modified Scheme by bringing under one umbrella several schemes aimed at promoting the interface between the police and the public in order to make Community Policing more effective. The main objective of the Scheme is prevention of crime in active participation with members of the public.

(c): The steps taken in this regard include strengthening of the Vigilance Branch of Delhi Police; setting up of a Public Grievances Cell in each District of Delhi Police; earmarking of Post Box No.171 to enable the public to inform the Commissioner of Police about any criminal or corrupt activity of a police official; conducting of surprise checks by Vigilance Branch and other superior officers of Delhi Police; maintenance of close watch on police personnel with doubtful integrity; inculcation of a sense of humanity, service and respect of law through regular refresher courses; and frequent briefing by senior officers, etc.